

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5139  
ANSWERED ON:25.08.2000  
AUDIT OF RBI  
VIJAY GOEL

**Will the Minister of FINANCE be pleased to state:**

- (a) the authority which audit Reserve Bank of India; and
- (b) the procedure thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

(a) and (b) Statutory Central Auditors for the Reserve Bank of India are appointed by the Central Government on the basis of recommendations of the Standing Advisory Committee (SAC) on Bank Audit. The Committee comprises representatives of the Government of India, Office of the Comptroller & Auditor General of India and the Reserve Bank of India. The criteria and procedure are determined by the Audit Sub-Committee of the Board for Financial Supervision.